

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'E' NEW DELHI**

**BEFORE SHRI G. S. PANNU, VICE PRESIDENT
AND
MS SUCHITRA KAMBLE, JUDICIAL MEMBER**

**ITA Nos. 129, 130, 131, 132, 133 & 134/DEL/2017
(A.Ys. 1994-95, 2005-06, 2006-07, 2007-08, 2008-09 & 2010-11)**

&

**ITA Nos. 3508, 3509, 3510, 3511 & 3512/DEL/2017
(A.Ys. 1992-93, 1993-94, 2001-02, 2012-13 & 2011-12)**

Mehta Charitable Prajnalaya Trust, 104, Tilak Bazar Chowk, Delhi - 110 006. (PAN : AAAFM 2171 L)	Vs	ITO(E) Trust Ward-IV New Delhi. & DDIT(E), Inv. Circle-I, New Delhi.
(APPELLANT)		(RESPONDENT)

Appellant by	Shri Raja Kumar, Adv.
Respondent by	Ms. Rakhi Vimal, Sr. D.R.

Date of Hearing	17.12.2019
Date of Pronouncement	31.12.2019

ORDER

PER SUCHITRA KAMBLE, JM

These eleven appeals are filed by the assessee against the orders dated 29.06.2016, 30.06.2016, 15.03.2017 passed by CIT(A)-36 & 40 New Delhi for Assessment Years 1994-95, 2005-06, 2006-07, 2007-08, 2008-09, 2010-11, 1992-93, 1993-94, 2001-02, 2012-13 & 2011-12.

2. The Ld AR submitted that the assessee vide letter dated 17.12.2019 requested to withdraw these eleven appeals. The Ld. Sr. DR did not have any objection if the permission to withdraw these appeals is granted to the assessee. The letter dated 17.12.2019 is taken on record and accordingly, the appeals of the assessee are dismissed as withdrawn.

3. In the result, all the eleven appeals of the assessee are dismissed.

Order pronounced in the Open Court on the 31st day of December, 2019.

Sd/-

**(G. S. PANNU)
VICE PRESIDENT**

Sd/-

**(SUCHITRA KAMBLE)
JUDICIAL MEMBER**

Dated: 31/12/2019
*Priti Yadav, Sr. PS **

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR

ITAT NEW DELHI

Date of dictation	18.12.2019
Date on which the typed draft is placed before the dictating Member	18.12.2019
Date on which the typed draft is placed before the Other Member	31.12.2019
Date on which the approved draft comes to the Sr. PS/PS	31.12.2019
Date on which the fair order is placed before the Dictating Member for pronouncement	31.12.2019
Date on which the fair order comes back to the Sr. PS/PS	31.12.2019
Date on which the final order is uploaded on the website of ITAT	31.12.2019
Date on which the file goes to the Bench Clerk	31.12.2019
Date on which the file goes to the Head Clerk	